

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.3540
TO BE ANSWERED ON 08.08.2017

Development of National Parks/Sanctuaries

3540. SHRIMATI RITI PATHAK:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has adopted some scientific and innovative measures to control the human and wild animal conflicts in the country and if so, the details thereof;
- (b) whether the Government has provided adequate funds and infrastructural facilities for developing National parks/sanctuaries for the protection of endangered animals and birds;
- (c) the details of the funds allocated and released for this purpose during each of the last three years and the current year, State/Union territory-wise; and
- (d) the steps taken/being taken by the Government to develop National Parks/bird sanctuaries in the country including Madhya Pradesh?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

- (a) Measures taken by the Ministry to control the human-wild animal conflict in the country includes:
 - i. Standard Operating Procedures (SOP)/ guidelines for management of major problematic animals like tiger, elephant, leopard, rhino etc are being used by the respective state governments.
 - ii. Provisions provided under Section 11 of the Wild Life (Protection) Act, 1972, *inter-alia*, empowering the Chief Wildlife Warden and authorised officer to take necessary steps to handle problematic wild animals.
 - iii. Construction/erecting of physical barriers, such as barbed wire fence, solar powered electric fence, bio-fencing using cactus, boundary wall etc. to prevent the entry of wild animals into human habitats/crop field.
 - iv. Improvement of wildlife habitats by augmenting the availability of food and water in forest areas to reduce the entry of animals from forest to human habitations.
 - v. The Ministry has issued guidelines dated 24th December, 2014 and 1st June, 2015 in context of human-wildlife conflict to all the State Governments/Union Territory Administrations. The Ministry has specifically sought proposal from States/UTs, after objective

assessment of the situation, details of the areas in which it is essential to reduce the over-population of wild animals for specified period.

- (b)&(c) The Ministry has provided financial assistance to State/UT Governments for protection and conservation of wildlife and its habitats including development of infrastructural facilities in Protected Areas under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats', 'Project Tiger' and Project Elephant'.

State-wise details of funds released under these schemes during the last three years and the current year is given in the **Annexure**.

- (d) Management of National Parks and Sanctuaries is the mandate of the respective State/Union Territory Governments. The concerned State/UT Governments prepare Management Plans for National Parks and Wildlife Sanctuaries including bird sanctuaries for a period of ten years in consultation with the scientific institutes to ensure better management of Protected Areas.

As informed by the State Government of Madhya Pradesh, for the protection and conservation of wildlife and their habitats in 10 National Parks and 25 Wildlife Sanctuaries, the state Government obtains funds from the Central Government, State Government and CAMPA. Further, the State Government has relocated 61 villages from Protected Areas for providing more inviolate spaces for wildlife.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) AND (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 3540 REGARDING 'DEVELOPMENT OF NATIONAL PARKS/SANCTUARIES' BY SHRIMATI RITI PATHAK DUE FOR REPLY ON 08.08.2017.

Details of funds released to State/ UT Governments under CSS-'Integrated Development of Wildlife Habitats' during last three years and the current year.

Rs. in lakhs)

| S.No. | Name of States/UTs | 2014-15 | 2015-16 | 2016-17 | 2017-18 (as on 2.8.2017) |
|-------|--------------------|-------------------|-------------------|-------------------|-----------------------------|
| 1 | A& N Islands | 00 | 100.00 | 118.49 | - |
| 2 | Andhra Pradesh | 63.31 | 0 | 0 | - |
| 3 | Arunachal Pradesh | 00 | 304.02 | 256.8107 | - |
| 4 | Assam | 149.11 | 87.10 | 0 | - |
| 5 | Bihar | 85.249 | 108.011 | 100.576 | - |
| 6 | Chandigarh | 0 | 0 | 26.06514 | - |
| 7 | Chhattisgarh | 482.087 | 213.409 | 278.9453 | - |
| 8 | Goa | 00 | 00 | 0 | - |
| 9 | Gujarat | 634.94 | 395.798 | 497.604 | - |
| 10 | Haryana | 14.71 | 99.33 | 124.6572 | - |
| 11 | Himachal Pradesh | 430.345 | 431.837 | 280.31 | 237.4107 |
| 12 | Jammu & Kashmir | 506.761 | 354.00 | 336.50626 | - |
| 13 | Jharkhand | 101.12 | 18.62 | 0 | - |
| 14 | Karnataka | 483.7769 | 262.13 | 325.52 | - |
| 15 | Kerala | 818.491 | 967.386 | 1928.427 | 465.081 |
| 16 | Madhya Pradesh | 371.354 | 394.565 | 322.265 | - |
| 17 | Maharashtra | 402.723 | 277.94 | 497.35 | - |
| 18 | Manipur | 129.192 | 248.919 | 340.032 | 162.25 |
| 19 | Meghalaya | 44.87 | 38.3902 | 55.23 | - |
| 20 | Mizoram | 131.54134 | 94.55 | 1234.95 | 462.12544 |
| 21 | Nagaland | 85.155 | 235.48 | 357.846 | 111.29 |
| 22 | Odisha | 350.3229 | 246.8365 | 279.65 | 275.16705 |
| 23 | Rajasthan | 367.296 | 314.788 | 453.87878 | 36.57 |
| 24 | Sikkim | 169.15643 | 290.32635 | 145.52 | 161.72 |
| 25 | Tamil Nadu | 280.626 | 113.261 | 0 | 294.274 |
| 26 | Uttar Pradesh | 224.899 | 235.05 | 250.956 | 386.968 |
| 27 | Uttarakhand | 141.116 | 188.318 | 545.30576 | - |
| 28 | West Bengal | 108.847 | 100.934 | 237.66 | - |
| 29 | Puducherry | 12.00 | 00 | 0 | - |
| | TOTAL | 6588.99857 | 6120.99905 | 8994.55514 | 2592.85619 |

ANNEXURE

State-wise details of funds release under the Centrally Sponsored Scheme of 'Project Tiger' during last three years and the current year

(Rs. in lakhs)

| Sl. No. | States | 2014-15 | 2015-16 | 2016-17 | 2017-18 (as on 21.07.2017) |
|----------------|-------------------|------------------|--------------------|------------------|-----------------------------------|
| 1 | Andhra Pradesh | 184.141 | 0.00 | 173.486 | 180.246 |
| 2 | Arunachal Pradesh | 658.426 | 429.53900 | 597.289 | 147.1032 |
| 3 | Assam | 1509.389 | 1425.4130 | 1510.921 | 0 |
| 4 | Bihar | 317.096 | 223.55051 | 487.838 | 1.00 |
| 5 | Chhattisgarh | 609.827 | 398.94500 | 626.567 | 0 |
| 6 | Jharkhand | 199.080 | 47.98470 | 323.762 | 262.758 |
| 7 | Karnataka | 1565.773 | 1378.19440 | 3203.6144 | 257.16 |
| 8 | Kerala | 517.5351 | 396.60100 | 780.231 | 215.813 |
| 9 | Madhya Pradesh | 4335.118 | 1421.00700 | 12885.5979 | 310.992 |
| 10 | Maharashtra | 3425.524 | 3923.07890 | 8229.718 | 1031.158 |
| 11 | Mizoram | 232.189 | 187.98450 | 301.548 | 0 |
| 12 | Odisha | 707.391 | 544.80052 | 917.167 | 676.5776 |
| 13 | Rajasthan | 627.192 | 1257.80800 | 381.302 | 319.734 |
| 14 | Tamil Nadu | 864.316 | 1950.17128 | 949.869 | 0 |
| 15 | Telangana | 0.00 | 214.81920 | 239.259 | 0 |
| 16 | Uttarakhand | 391.1941 | 683.98538 | 1023.403 | 0 |
| 17 | Uttar Pradesh | 760.928 | 624.54630 | 1057.045 | 218.65 |
| 18 | West Bengal | 596.882 | 376.50781 | 536.1407 | 200.49 |
| 19 | Goa | 0.00 | 0.00 | 0.00 | 0 |
| | Total | 17,502.00 | 15,484.9365 | 34224.758 | 3821.6818 |

ANNEXURE

State-wise details of funds release under the Centrally Sponsored Scheme of 'Project Elephant' during last three years and the current year

(Rs. in Lakh)

| Sl. No | State/UTs | 2014-15 | 2015-16 | 2016-17 | 2017-18 (As on 3.8.2017) |
|---------------|-------------------|------------------|-------------------|-------------------|---|
| 1 | Andhra Pradesh | 13.523 | - | 13.62282 | - |
| 2 | Arunachal Pradesh | 97.714 | 61.206 | 100.062 | - |
| 3 | Assam | 236.664 | - | 275.6668 | - |
| 4 | Chhattisgarh | 43.7456 | 21.91 | 61.1624 | - |
| 5 | Jharkhand | 88.4256 | 53.453 | 95.7704 | - |
| 6 | Karnataka | 225.319 | 181.054 | 254.80 | 279.67 |
| 7 | Kerala | 236.72 | 204.54 | 429.8712 | - |
| 8 | Maharashtra | 38.202 | 8.062 | 14.335 | 21.60 |
| 9 | Meghalaya | 118.838 | 81.387 | 130.266 | 99.04 |
| 10 | Nagaland | 44.8132 | 15.44 | 20.3143 | 25.20 |
| 11 | Orissa | 153.35 | 105.63 | 284.0342 | - |
| 12 | Tamil Nadu | 251.208 | 160.533 | 25.80 | - |
| 13 | Tripura | 6.03 | 26.10932 | 22.464 | 10.08 |
| 14 | Uttar Pradesh | 5.16 | 15.33 | 14.174 | - |
| 15 | Uttarakhand | 103.908 | 82.61 | 175.4576 | 128.875 |
| 16 | West Bengal | 103.814 | 105.174 | 101.45 | - |
| 17 | Haryana | - | 10.00 | - | 17.76 |
| 18 | Bihar | - | 3.008 | 16.2904 | - |
| 19 | Rajasthan | - | - | 15.84 | 10.3512 |
| 20 | Punjab | - | - | 1.825 | - |
| 21 | Madhya Pradesh | - | - | 6.8442 | - |
| 22 | Manipur | - | - | - | 10.80 |
| | Total | 1767.4344 | 1135.44632 | 2060.05032 | 603.3762 |